

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) 125/10/HDB/2017
NAME OF THE COMPANY	Neutrino Power Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Bahrain & kuwati
NAME OF THE RESPONDENT(S)	Neutrino Power Systems Pvt Ltd
UNDER SECTION	Sec 10 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VK SATITH	Adu	9905011277	Say lly

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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D. V.A. S. Ran Prosed	~	9440234074	Prased
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Heard Shri V.K. Sajith, Learned Counsel for the Petitioner and Shri V.V.S.N. Raju and Shri D.V.A.S. Ravi Prasad, Learned Counsels for the Respondent.

After hearing the case at length, we direct both the parties to file copy the petitions filed in DRT, City Civil Court and Economic Offence Court as mentioned at page 48 A-7 of the C.P and submit the status/ stage of the cases in various courts. Post the matter on 08.11.2017.

Mamber

Member (J)

Member (T)